

pleased to state :

(a) whether there is a proposal before Government to take up special development schemes in the Telengana area and to set up a more autonomous body for implementing it ;

(b) if so, the main features thereof ; and

(c) the reasons for taking this decision ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). Special development schemes which will cost Rs. 45 crores by the end of the Fourth Five-Year Plan have already been taken up for the accelerated development of Telengana. These schemes are formulated on the recommendations of the Regional Committee and a close watch is kept on their implementation by the Telengana Development Committee and the Plan Implementation Committee and also through periodical review meetings held by the Prime Minister. There is no proposal to set up any autonomous body for this purpose.

#### **Expenditure on Local and Trunk Calls by Ministers**

6901. SHRI SHYAMNANDAN MISHRA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the amounts paid for local and trunk calls by the Members of the Council of Ministers during the period from January to March, 1971 ;

(b) the details of the above payments *i.e.* the payments made on personal account and on official account, separately ; and

(c) the figures for the corresponding period in 1970 ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Statement showing the information is placed on the Table of the House. [*Placed in Library. See No. LT-823/71*].

(b) Information is being collected and will be placed on the Floor of the House in due course.

(c) Statement showing the information is placed on the Table of the House. [*Placed in Library. See No. LT-823/71*].

#### **Naxalite Activities in N. E. F. A. Area**

6902. SHRI C. C. GOHAIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Naxalities have started their activities in the NEFA area since long ; and

(b) if so, what steps are being taken or proposed to be taken to maintain law and order in that Union Territory specially when an alarming situation has arisen owing to the influx of refugees from Bangla Desh ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) No, Sir.

(b) There is no threat to law and order but vigilance is being maintained.

#### **Communications in N. E. F. A.**

6903. SHRI C. C. GOHAIN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether during the Sino-Indian conflict of 1962, our means of communications were very poor ;

(b) if so, the specific steps taken by Government since then ;

(c) whether the area from Hiyuliong to Walong Road in Lohit District of N.E.F.A. is the most neglected one ; and

(d) if so, the steps taken to improve the same ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) and (b). No, Sir. During the Sino-Indian

conflict of 1962, there were 28 post offices working in NEFA. Telegraph facility on wireless was provided at six places which were connected to Shillong. One telephone exchange was working at Tezu. Since then 41 more post offices have been opened in NEFA. Besides that 8 additional wireless telegraph circuits and 2 Radio telephone circuits have been provided. Seven new telephone exchanges have been opened and the exchange at Tezu has been converted from 50 lines Magneto to 100 lines Automatic.

(c) In the area from Hiyuliong to Walong Road in Lohit district of NEFA, there are 3 post offices working at Hiyuliong, Hiowai and Walong but there are no telegraph and telephone facilities available.

(d) Provision of more post offices in the area will be considered on receipt of proposals from NEFA Administration. Wireless telegraph facility is proposed to be provided between Tezu-Hiyuliong and Tezu-Wallong.

#### **Documentaries on Army Atrocities in Bangla Desh**

6904. SHRI S. M. BANERJEE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether some documentaries are likely to be produced depicting army atrocities in Bangla Desh ;

(b) whether some foreigners who recently came back from Bangla Desh have handed over some picture to Government agencies ; and

(c) if so, when such documentaries are likely to be produced ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) and (c). Three documentaries on Bangla Desh are, at present, under production in the Films Division in which the atrocities committed by the Pakistan military regime will also be depicted. These are expected to be completed shortly.

Two documentaries and four special newsreels have already been produced by the Films Division on the subject. In addition, one documentary, produced by a private producer, was purchased and released by them.

(b) No, Sir. However, a few items pertaining to Bangla Desh, received from 'VISNEWS', through Television Centre, New Delhi, were included in a newsreel.

#### **Investigation of Textile Mills under Industrial (Development and Regulations) Act**

6905. SHRI S. M. BANERJEE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any investigation under the Industrial (Development and Regulations) Act has been made in the case of some more textile mills ;

(b) if so, the names of those textile mills ; and

(c) whether a decision has been taken to take over those textile Mills ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir,

(b) The Jehangir Vakil Mills Co. Ltd. Ahmedabad.

The Rajnagar Spg. Wvg. and Mfg, Co. Ltd. Ahmedabad.

The Seksaria Cotton Mills Ltd., Bombay.

Prabha Mills, Viramgam.

The Edward Mills Co. Ltd., Beawar.

Bengal Textile Mills Ltd., Cosimbazar.

Manindra Mills Ltd., Cosimbazar.

The Bengal Fine Spg. Wvg. Mills Ltd., No. 1 and 2, Konnagar.

The Cannonore Spg. and Wvg. Mills Ltd. Cannanore.